

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/2375/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Mridul Kumar Kalita,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the rd 23 June, 2020.

Sub: **Station leave permission.**

Ref:- Your Letter No. DJN/4807, dtd. 22.06.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with your official vehicle, at your own cost, from the evening of 26.06.2020 till the evening of 28.06.2020, has been granted, subject to adherence to lockdown protocols.

Further, the Additional District & Sessions Judge, FTC, Nagaon, in her absence the next senior most Judicial officer will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/2376/A, dated 23.6.2020

Copy to:-

- ✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]